

ITEM NO.1

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 45549/2017, I.A. No. 41607/2018 IN
Petition for Special Leave to Appeal (C) No. 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) & ORS. Respondent(s)
(APPLN(S). FOR SUBSTITUTED SERVICE BY WAY OF PUBLICATION,
IMPLEADMENT ALONG WITH iA.....FOR DIRECTIONS)

Date : 04-02-2019 These applications were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Petitioner(s) Mr. Anurag Singh, Adv.
Mr. Abhishek Mishra, Adv.
Mr. Anil Kumar Mishra, AOR

For Respondent(s) Ms. Abha R. Sharma, AOR

Ms. Asha Gopalan Nair, AOR

Dr. Rajeev Sharma, Adv.
Mr. Chandra Shekhar, Adv.
Mr. Dharmendra Sharma, Adv.
Mr. Vipin Kumar Sharma, Adv.
Mr. Raghuvir Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List before another Bench.

[Charanjeet Kaur]
A.R. -cum-P.S.

[Tapan Kr. Chakraborty]
Asstt. Registrar